

COURT-II
BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

Appeal No. 153 of 2014

Dated : **25th September, 2014**

Present: **Hon'ble Mr. Rakesh Nath, Technical Member**
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of:

M/s Sagar Power (Neerukatte) Pvt. Ltd. ... Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Sridhar Prabhu
Mr. Anantha Narayan M.G.

Counsel for the Respondent(s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri

ORDER

The learned counsel for the Appellant is filing rejoinder today after serving a copy on the other side.

Post the matter for hearing on **17th October, 2014.**

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member